

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

1. **Dr. Pramod Deo, Chairperson**
2. **Shri Bhanu Bhushan, Member**
3. **Shri R.Krishnamoorthy, Member**
4. **Shri S.Jayaraman, Member**

Petition No. 160/2008

In the matter of

Reimbursement of additional expenditure towards deployment of special security forces (CISF) at Bongaigaon sub-station and Tripura State Rifles (TSR) for transmission line patrolling for the year 2007-08 in North-eastern Region.

And in the matter of

Power Grid Corporation of India Limited, Gurgaon		..Petitioner
Vs		
Assam State Electricity Board, Guwahati & Others	...	Respondents

ORDER

The petitioner has filed this petition seeking reimbursement of additional expenditure incurred towards deployment of special security forces at Bongaigaon sub-station in the State of Assam and for line patrolling in the State of Tripura for the year 2007-08.

2. Admit.

3. The petitioner has already served copy of the petition on the respondents on 15.12.2008 through speed post. The respondents may file their replies by 15.1.2009, with a copy to the petitioner. Rejoinder, if any, may be filed by 5.2.2009.

4. List on 12.2.2009.

Sd/-	sd/-	sd/-	sd/-
(S.JAYARAMAN)	(KRISHNAMOORTHY)	(BHANU BHUSHAN)	(DR.PRAMOD DEO)
MEMBER	MEMBER	MEMBER	CHAIRPERSON

New Delhi dated the 22nd December 2008